

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

O. A. No.60/505/2016

Date of decision: 27.11.2017

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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Vikas Gill aged about 24 years, son of Sh. Parbhu Ram Gill, resident of Vidya Nagar, Subhash Marg, Bhiwani (presently working as Shorting Assistant at D Division, SRO, RMS Bhiwani District, Bhiwani.

**... APPLICANT
VERSUS**

1. Union of India through its Secretary, Ministry of Communication, Department of Information and Technology, New Delhi.
2. Chief Post Master General, Haryana Circle, Ambala.
3. Superintendent of Post RMS, D Division, Nanakpura.

... RESPONDENTS

PRESENT: Sh. Rajesh Khandelwal, counsel for the applicant.
Sh. Ram Lal Gupta, counsel for the respondents.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. On the commencement of hearing, learned counsel for the applicant seeks permission to withdraw the instant O.A., which is not objected by learned counsel for the respondents.
2. Ordered accordingly.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 27.11.2017.

Place: Chandigarh.

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